

who visited India from the 28th February, 1991 to 2nd March, 1991, from the payment of foreign travel tax.

- (6) G.S.R. 149(E) published in Gazette of India dated the 18th March, 1991 together with an explanatory memorandum regarding exemption to His Excellency Dr. Abdul Rehman-Bin Ibrahim Al-Awadhi, Minister of State of Kuwait (a special envoy of the Emir of Kuwait) and four members of the delegation who visited India from 17th to 19th March, 1991, from the payment of foreign travel tax.
- (7) G.S.R. 183(E) published in Gazette of India dated the 26th March, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Nizar Hamdoon, Permanent Under Secretary and Special Envoy of the President of the Republic of Iraq and one Aide of the delegation who visited India from 28th to 29th March, 1991, from the payment of foreign travel tax.
- (8) G.S.R. 198(E) published in Gazette of India dated the 2nd April, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Shahryar Khan, Foreign Secretary of Pakistan and four members of the delegation who visited India from 4th to 7th April, 1991, from the payment of foreign travel tax.
- (9) G.S.R. 199(E) published in Gazette of India dated the 2nd April, 1991 together with an explanatory memorandum regarding exemption to Lt. Gen. Shamim Alam Khan, Chief of General Staff, Pakistan and six members of the delegation who visited India from 31st March, 1991 to 4th April, 1991,

from the payment of foreign travel tax.

- (10) G.S.R. 211(E) published in Gazette of India dated the 9th April, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Arpad Goncz, President of the Republic of Hungary, and twenty-seven members of the delegation who visited India from 10th to 15th April, 1991, from the payment of foreign travel tax.
- (11) G.S.R. 248(E) published in Gazette of India dated the 1st May, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Li Jong OK, Vice-President of the DPR of Korea and nine members of the Delegation who visited India from 7th to 11th May, 1991 from the payment of foreign travel tax.
- (12) G.S.R. 249(E) published in Gazette of India dated the 1st May, 1991 together with an explanatory memorandum regarding exemption to His Excellency Mr. Shinyong Lho, Special Envoy of the President of Republic of South Korea and his wife who visited India from 30th April to 4th May, 1991, from the payment of foreign travel tax.
- [Placed in Library. See No. LT—28/91]

12.02 hrs.

126- ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir. I lay on the Table seventeen Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th March, 1991:—

- (1) The Appropriation (Railways) Vote on Account Bill, 1991.

(2) The Appropriation (Railways) Bill, 1991.

12.03 hrs.

BUSINESS OF THE HOUSE

(3) The Appropriation (Railways) No. 2 Bill, 1991.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 15th July, 1991, will consist of :

(4) The Appropriation (Vote on Account) Bill, 1991.

(5) The Appropriation (No. 2) Bill, 1991.

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(6) The Appropriation (No. 3) Bill, 1991.

(2) Discussion on the Motion of Thanks on President's Address.

(7) The Finance Bill, 1991.

(3) General Discussion on the Railway Budget for 1991-92.

(8) The Punjab Appropriation (Vote on Account) Bill, 1991.

(4) Discussion & Voting on Demands for Grants (Railways) for 1991-92.

(9) The Punjab Appropriation Bill, 1991.

As members are aware, the Railway Budget for 1991-92 will be presented on 16th July, 1991 immediately after disposal of Questions.

(10) The Assam Appropriation (Vote on Account) Bill, 1991.

12.04 hrs.

MOTION OF CONFIDENCE IN THE COUNCIL OF MINISTERS

(11) The Assam Appropriation (No. 2) Bill, 1991.

[English]

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Sir, I beg to move:

(12) The Jammu and Kashmir Appropriation (No. 2) Bill, 1991.

(13) The Jammu and Kashmir Appropriation (No. 2) Bill, 1991.

(14) The Tamil Nadu Appropriation (Vote on Account) Bill, 1991.

(15) The Tamil Nadu Appropriation Bill, 1991.

(16) The Pondicherry Appropriation (Vote on Account) Bill, 1991.

(17) The Pondicherry Appropriation Bill, 1991.

"That this House expresses its confidence in the Council of Ministers."

MR. SPEAKER: Motion moved:

"That this House expresses its confidence in the Council of Ministers."

(Interruptions)

[English]

SHRI SOBHANA DREESWARA RAO VADDE (Vijayawada): Sir, we have given notices. (Interruptions)